

**Most Urgent
Out at Once**

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

No. _____/JOTP/Gaz./2018 Dated, Delhi the _____

To

The Chairperson (Officiating),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

Sub: Institutional Training of 48 newly recruited Officers of the DJS at Delhi Judicial Academy.

Respected Madam,

With reference to letter No. DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/8291 dated 24.12.18 on the above noted subject, I am directed to inform that following Trainer Judicial Officers of Central District are on leave, therefore the newly appointed Trainee Judicial Officers of DJS undergoing training with them have now been attached with the new Trainer Judicial Officers mentioned at Column No. (4) for practical training.

S. No.	Name & Designation of the Trainer Officer (On Training at Jammu)	Name of the Trainee Officer attached with the Officer at Col. 2	Name of the New Trainer Officer (Date attached for)
(1)	(2)	(3)	(4)
1	Sh. Gajender Singh Nagar, ACJ-ARC, Central	Sh. Bharat Aggarwal	Ms. Dhanashree Deka, Civil Judge (05.01.19)
2	Ms. Snigdha Sarvaria, MM (NI Act)	Sh. Ajeet Narayan	Ms. Prigya Gupta, MM (NI Act), (05.01.19)

9/5/19
Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi

No. 1243-52/JOTP/Gaz./2019

Dated, Delhi the 05 JAN 2019

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Administrative Civil Judge (Central) Tis Hazari Court, Delhi.
3. The Administrative Officer (Judl.), Care-Taking Branch, Tis Hazari Court, Delhi.
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.

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